

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3558
ANSWERED ON 17/12/2024**

ALLOCATION OF FUNDS FOR LOCAL BODIES

3558. THIRU D M KATHIR ANAND:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated funds for local bodies (rural) of the country including Tamil Nadu to implement various development projects and schemes under the Ministry of Rural Development during the last five years, year-wise;**
- (b) if so, the details thereof;**
- (c) whether the Government has any plans to establish training centres in the country particularly in Tamil Nadu for conducting training programmes and workshops to the elected representatives of local bodies in Tamil Nadu; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Funds under various schemes/ programmes, implemented by the Ministry of Rural Development are allocated to the States/UTs, including Tamil Nadu, which in turn release to the concerned districts/local bodies. Hence, this Ministry does not allocate funds directly to any rural local body.

(c) & (d): There is no provision under any scheme/programme of the Ministry of Rural Development to establish training centres exclusively for the elected representatives of local bodies. Further, as per information provided by the Ministry of Panchayati Raj, the Ministry has no plan to establish training centres in the country particularly in Tamil Nadu for conducting training programmes and workshops to the elected representatives of local bodies in Tamil Nadu.
